

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Coromandel Granites (I) Ltd

MAIN PETITION NUMBER : CP(IB)/25(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA/857(CHE)/2024; IA/26(CHE)/2024

ORDER

Present: Ld. Counsel Ms. Vijayakumari Natarajan for the Applicant.

Ld. Counsel Shri. Rishi Nandan for the Respondent No. 2 along
with Respondent No. 2.

Ld. Counsel Ms. Priyadarshini for the Respondent No. 3.

Ld. Counsel for the Respondents are directed to file Reply within two
weeks from today and serve copy on the Counsel for the Applicant.

List IA/857(CHE)/2024 for hearing on **07.06.2024**.

In respect of IA/26(CHE)/2024, it has been submitted on behalf of R2
that R2 is willing to hand over the requisite documents. He however needs time
to hand over the documents stating that the documents are to be arranged.

It is submitted on behalf of Respondent No. 3 that documents as sought
for by the Applicant have already been handed over to the Applicant.

Ld. Counsel for the Applicant states that the sale deed is yet to be handed over by Respondent No. 3.

Respondents are directed to hand over all the requisite documents to the Applicant as sought for within two weeks from today and file compliance.

IA/26(CHE)/2024 is **disposed of**. In case if any document sought for is not handed over to the Applicant, Applicant may file fresh application.

Sd/-

(VENKATARAMAN SUBRAMANIAM)

MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)

MEMBER (JUDICIAL)